

**IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL JURISDICTION**

**Transfer Petition (Civil) No 876 of 2024**

**Bar Council of India**

**... Petitioner(s)**

**Versus**

**Rahamathulla Kothwal & Anr**

**... Respondent(s)**

**ORDER**

- 1 Bearing in mind the pendency of other petitions on the same subject before this Court, we direct the transfer of Writ Petition (C) No 28409 of 2023 titled Rahamathulla Kothwal v Bar Council of India & Anr pending before the High Court of Karnataka to this Court.
- 2 The petitioner shall inform the respondents through the counsel who has entered appearance before the High Court of Karnataka and also serve a copy of this order dasti on the respondents.
- 3 The High Court shall forthwith transmit the record of the aforesaid case to this Court.
- 4 The Transfer Petition is allowed.
- 5 Upon being transferred, the Transferred Case shall be tagged with WP(C) No 352 of 2023.

6 Pending application, if any, stands disposed of.

.....CJI.  
[Dr Dhananjaya Y Chandrachud]

.....J.  
[J B Pardiwala]

.....J.  
[Manoj Misra]

New Delhi;  
April 08, 2024  
-S-

ITEM NO.2

COURT NO.1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s).876/2024

BAR COUNCIL OF INDIA

Petitioner(s)

VERSUS

RAHAMATHULLA KOTHWAL &amp; ANR.

Respondent(s)

(FOR ADMISSION and IA No.74098/2024-STAY APPLICATION)

Date : 08-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. S. Prabakaran, Sr. Adv.  
Mr. R. Balasubramanian, Sr. Adv.  
Mrs. Usha Prabakaran, Adv.  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ram Sankar, Adv.  
Mr. G. Jai Singh, Adv.  
Mr. Muthu Ganesa Pandian, Adv.  
Ms. Divya, Adv.  
Mr. P. Mahendran, Adv.  
For M/S. Ram Sankar & Co, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 In terms of the signed order, the Transfer Petition is allowed.
- 2 Upon being transferred, the Transferred Case shall be tagged with WP(C) No 352 of 2023.

3 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)**  
**DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**

**(Signed order is placed on the file)**